

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/212(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	BISWANATH DUTTA VS SQUAREM ELECTRA PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Dripto Majumdar, Adv.] For the Petitioner

Mr. K. N. Jana, Adv.]

Mr. Arkodeb Sinha, Adv.] For the Respondent Nos. 2, 3 & 6

Ms. Arundhati Barman, Adv.]

Ms. Simran More, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of petitioners present. Ld. Counsel appearing on behalf of respondents present.
2. Ld. Counsel appearing for the respondent seeks two weeks' further time to file reply affidavit. At request, two weeks' time is allowed.
3. Rejoinder, if any, be filed within a period of one week thereafter.
4. Post this matter thereafter for arguments on **15.04.2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**